

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/730(CHE)/2023 in IA/815/2020 & IA/255/2021

PETITION NUMBER : CP/1307/IB/2018

NAME OF THE PETITIONER : V.Venkata Sivakumar
(Erstwhile Liquidator) of
M/s. The Jeypore Sugar Co. Ltd

NAME OF THE RESPONDENT(S) : Rakesh Sharma (Chairman & Managing
Director) of IDBI Bank Ltd & 5 Others

UNDER SECTION : Sec 424 of CA, 2013 & Rule 11 of NCLT
Rules

ORDER

Ld. CA Mr.V.Venkata Sivakumar / Erstwhile Liquidator / Applicant is present in person. Ld. Sr. Counsel Mr. R. Sankaranarayanan along with Ld. Counsel Mr. Varun Srinivasan for the Respondents.

Counter filed by the Respondent is taken on record after condoning the delay.

Rejoinder, if any, be filed.

Arguments partly heard.

Both sides are at liberty to file written submissions.

Post the application for hearing on **28.11.2023**.

— sd —

RAVICHANDRAN RAMASAMY
Member (Technical)

— sd —

JYOTI KUMAR TRIPATHI
Member (Judicial)